

12.05 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND SEVENTEENTH, HUNDRED AND EIGHTEENTH AND HUNDRED AND NINETEENTH REPORTS

SHRI SATISH AGARWAL (Jaipur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(1) 117th Report on Action Taken on 33rd Report regarding delay in development and manufacture of an aircraft and manufacture of defective cartridges cases for an ammunition.

(2) 118th Report on Action Taken on 51st Report regarding Income-tax, Wealth-tax and Estate Duty.

(3) 119th Report on Action Taken on 50th Report regarding loading coils and over-stocking of barrettor lamps.

12.06 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 11th October, 1982, will consist of:—

1. Further consideration and passing of the International Monetary Fund and Bank (Amendment) Bill, 1982.

2. Consideration of any item of Government Business carried over from today's Order Paper.

3. Further consideration and passing of the Road Transport Corporations (Amendment) Bill, 1981.

4. Consideration and passing of:—

(a) The Merchant Shipping (Amendment) Bill, 1982.

(b) The Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Bill, 1982.

(c) The Cantonments (Amendment) Bill, 1982.

(d) The Sugar Cess (Amendment) Bill, 1982.

(e) The Sugar Development Fund (Amendment) Bill, 1982.

(f) The Industrial Development Bank of India (Amendment) Bill, 1982.

(g) The Delhi Motor Vehicles Taxation (Amendment) Bill, 1982.

(h) The Trade Unions (Amendment) Bill, 1982.

5. Discussion on the Resolution seeking disapproval of the Central Excise Laws (Amendment and Validation) Ordinance, 1982 and consideration and passing of the Central Excise Laws (Amendment and Validation) Bill, 1982.

6. Consideration and passing of the following Bills, as passed by Rajya Sabha:—

(a) The Sales Promotion Employees (Conditions of Service Amendment) Bill, 1980.

(b) The Powers of Attorney (Amendment) Bill, 1982.

(c) The Central Universities (Amendment) Bill, 1982.

12.08 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

SHRI SUDHIR GIRI (Contai): The Prime Minister visited the U.S.S.R. very recently. I demand that she should make a statement in the House giving an account of her visit and the consequences thereof.